

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.02.2019 (THURSDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 670 of 2019 in Comp. App. (AT) No. 06 of 2018	K. J. Paul & Ors. Vs. Seaqueen Builders Pvt. Ltd. & Ors.	Biju P Raman	Jayant Mehta Anirudh Wadhwa R. Venkatarardan Abhishek

For Hearing (Part Heard)

2.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. & Ors.	AnirudhWadhwa	Sumesh Dhawan
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For Directions

3.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
4.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
5.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayanan

For Admission (After Notice)

6.	Comp. App. (AT) No. 387 of 2018	Mallina Bharathi Rao Vs. Gowthami Solvent Oils Ltd. & Ors.	Nikhil Nayyar	Savar Mahajan(R1)
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For Hearing

7.	Comp. App. (AT) No. 397 of 2018	Aegis Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana	Munawwar Naseem	Gaurav Rohilla
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By Order
-sd/-

Registrar